

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) to (d). Virginia tobacco is mainly grown in the states of Andhra Pradesh and Karnataka and growers of these states are represented on Tobacco Board. There are 11 non-official Members on the Tobacco Board, out of which 3 are Members of Parliament, 4 are growers and 4 represent mainly commercial interests. Representation of growers on the Tobacco Board is considered adequate.

Borrowing from I.M.F.

9462. SHRI B. V. DESAI:
SHRI P. M. SAYEED:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Planning Commission expects the pressure on the balance of payments to persist in 1982-83 in respect of the borrowings from the IMF;

(b) whether the Commission has cautioned Government that while in the short run it may be possible to finance the deposit by utilisation of external aid and further borrowing from the IMF, it would be necessary to adopt effective measures to increase the domestic production of steel, cement, fertilizer, vegetable oils so as to curb the growth of imports; and

(c) if so, what are the commission's arguments in this regard?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) to (c). The Planning Commission feels that pressure on the balance of payments is likely to persist in 1982-83. The Commission has stressed the need for vigorous export promotion and increased domestic production of steel, cement, fertilizers, vege-

table-oils and petroleum products with a view to achieving a viable position on our external account. Action on these lines is already in progress in accordance with the strategy of the Sixth Plan.

Publication of report by Director Census Operation for J & K. State

9463. SHRI DIGVIJAY SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether the exclusion of population figures of the State of J & K by the Director of Census Operation has delayed the upgrading of cities for purposes of calculating the allowances, salaries etc. to Central Government employees; and

(b) if so, when the same will be published?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA):

(a) Cities and towns are classified/upgraded mainly for the purpose of payment of House Rent Allowance and Compensatory (City) Allowance to Central Government Employees. Such classification/upgradation is done on the basis of the decennial census population figures. Consequent on the 1981 census, the question of classification/upgradation will be considered only after the final 1981 Census Population figures are received from the Registrar General and Census Commissioner of India. This is in keeping with the past practice followed in this behalf.

(b) The final census figures of cities and towns are likely to be available in a few more months.